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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 193/07/HDB/2017
NAME OF THE COMPANY	Mahendra Investment Advisors Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Mahendra Investment Advisors Private Limited
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAR	Advocate	sureshkumal@gmail.com 9959357722	K. Suresh K.

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. VIKRAM	Adv in Resp	vikram@ulawchamber.org 9949901614	

**ORDER**

Heard. At the request of Counsels, the case is posted to 08.12.2017.

**MEMBER (Technical)**

**MEMBER (Judicial)**